

GRAM : CEGCANAL

REGISTERED/A.D

THE CUSTOMS, EXCISE & GOLD (CONTROL) APPELLATE TRIBUNAL,

West Block No. 2, R.K. Puram, New Delhi - 110066.

BENCH NB (SM)

Appeal No. C/363, 427, 435 & C/343/94-NB (SM)

Dated: 3/1/2001

CEGAT
NEW DELHI

To, (1) Sh. Mangal Singh, s/o Shri Bhanwar Singh
Kelan Rajput, Navatala, (Jetmalji)
Teh. Chohtan, Distt. Barmer. (Raj.)

(2) Shri Nawab, s/o Shri Anar Singh A/o Kharia
Teh. Chohtan, Distt. Barmer. (Raj.)

(3) Sh. Hala, s/o Sh. Ganesh A/o Kaprao
Teh. Chohtan, Distt. Barmer (Raj.)

In the matter of:

(4) Shri Kamal Singh A/o Kharia, Teh. Chohtan
Distt. Barmer (Raj.)

Appellant

Sh. Mangal Singh vs. others

cc, Jaipur

Respondent

I am directed to transmit herewith a certified copy of Final Order No. A/05-08/2001/NB(SM)
Dated: 01-01-2001 passed by the Tribunal under Section 35-C(1) of Central Excise
& Salt Act, 1944/Section 129 (B) of the Customs, Act, 1962.

Copy to :

1. cc, Jaipur

Asstt. Registrar

NB (SM)

2. CEE / CC / (Appeal) Jaipur
3. Chief Commissioner of Central Excise / Customs. Jaipur
4. Adv. / Consult.

— None —

5. S.D.R
6. JCDR
7. Bar Association, CEGAT, New Delhi
8. Library, CEGAT, New Delhi
9. Director (Review), C.B.E.C. North Block, New Delhi
10. Guard File.
11. M/s Deeparchic Publications, M-93, Marg-46, Saket, New Delhi.
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Asstt. Registrar

CUSTOMS, EXCISE AND GOLD (CONTROL) APPELLATE TRIBUNAL
NEW DELHI

1. Appeal No. C/363/94-NB(S)
2. Appeal No. C/427/94-NB(S)
3. Appeal No. C/435/94-NB(S)
4. Appeal No. C/343/94-NB(S)

1. M/s. Mangal Singh
2. Shri Kamal Singh
3. Shri Hala
4. Shri Nawab

Appellants
(None)

Vs.

Commissioner of Customs, Jaipur

Respondent
(Shri Bheema Shankar, JDR)

FINAL ORDER NO. A/5-8/2001 / NB CS/m
Dt. 1.1.2001.

Per. S.S. KANG, MEMBER

None appeared on behalf of the appellants in spite of notice. In the notice it was specifically mentioned to produce the proof in respect of deposit as per the Stay order passed by the Tribunal. In view of these circumstances the appeals are dismissed for non-compliance of the provisions of Section 129E of the Customs Act.

(S.S. KANG)
MEMBER (JUDICIAL)

Dated : 1.1.2001.

/RANA/